

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 12/111/09**  
**C. A. NO.**

**CORAM:**



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY: M/s. Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data Infosys Ltd.**

**SECTION OF THE COMPANIES ACT: 111**

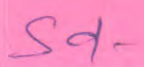
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	R.K. Gupta	Advocate	Respondent	
2.	Ramesh Singh			
3.	Vivek Malik	Adv	Petitioner	
4.	Muland Thakur			

**Order**


Letter for adjournment has been circulated by the respondent.

Keeping in view of the matter had been filed in the year 2009 , the parties are directed to ensure that final arguments are addressed on the next date.

Be listed on 28<sup>th</sup> July 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]



[ INA MALHOTRA ]  
MEMBER [J]